

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF MARCH -2018

DATE OF HEARING 06.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2560273/24	Opp. No. AMD-844004	M/s. Superfastcation Regn. Service, Surat / Mr. Manish Kumar Sumermal Mehta (HUF), Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2560274/35	Opp. No. AMD-844003	M/s. Superfastcation Regn. Service, Surat / Mr. Manish Kumar Sumermal Mehta (HUF), Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2563631/24	Opp. No. AMD-844743	M/s. Karni Trade Marks, Surat / Labhesh VagajiBhai Sen HUF, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2756696/35	Opp. No. AMD-873507	Mr. Gaurav Soni, Advocate, Ahmedabad / M/s. Skysun Lifesciences Pvt. Ltd., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2553877/05	Opp. No. AMD-861943	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Samir Dilipkumar Shah, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 07.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2549949/05	Opp. No. AMD-835784	M/s. G. D. Bansal & Associates, Jaipur / M/s. Biogenetic Drugs Pvt. Ltd., Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2566796/31	Opp. No. AMD-849972	Adv. Vennila Nadar, Pune / Mr. Mahendra Kumar Jain, Kota	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2526890/30	Opp. No. AMD-840555	M/s. R. K. Gandhi & Co., Bikaner / Mahidhar Adhar, Bikaner	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2540339/38	Opp. No. AMD-836528	Mr. Prateek Kasliwal, Jaipur / M/s. Zari Silk (India) Pvt. Ltd., Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2539464/05	Opp. No. AMD-839350	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Health Care Ltd., Ahmedabad	12:45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)

DATE OF HEARING 08.03.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3367889/05	Opp. No. AMD-886935	Shivani Shahi, Ahmedabad / M/s. J. T. Jhala & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	772718/30	Opp. No. AMD-225100	Mr. Prakash Javaria Advocate, Udaipur / Pushkar Shau, Udaipur V/s	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Mr. P. K. Arora, Agra / M/s. Mantora Oil Products Ltd., Kanpur			
3.	2787713/31	Opp. No. AMD-894488	Pratibha Gupta, Delhi / M/s. Karishma Industries, (Oil Mill), Bharatpur	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2588447/39	Opp. No. AMD-894501	M/s. Regal IPR Associates, Rajkot / M/s. Globe International Carriers Limited, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2767018/05	Opp. No. AMD-895108	M/s. S. Singh & Associates, Delhi / M/s. Jagshree Ayurveda Wellness Pvt. Ltd., Bharatpur	12:45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 13.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	807726/08	Opp. No. AMD-181598	M/s. Depenning & Depenning, Chennai V/s M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	817149/05	Opp. No. AMD-120539	M/s. Modi-Mundipharma Private Limited, New Delhi / M/s. D. K. Lalwani & Co., New Delhi V/s M/s. Indamed Pharmaceuticals Pvt. Ltd., Mehsana / Mr. Subhashchandra V. Purohit, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	817149/05	Opp. No. AMD-126644	M/s. Fena Pvt. Ltd., New Delhi / M/s. Inttel Advocare, New Delhi V/s	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Indamed Pharmaceuticals Pvt. Ltd., Mehsana / Mr. Subhashchandra V. Purohit, Ahmedabad			
4.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	927172/05	Opp. No. AMD-195345	M/s. Lupin Limited, Mumbai / M/s. International Trade Marks Bureau, Bombay V/s M/s. Claris Injectables Limited, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M & main matter

DATE OF HEARING 14.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1047203/30	Opp. No. AMD-212237	M/s. Ankit Food Products, Delhi V/s M/s. Suraj Prakash Jain Pvt. Ltd., Bikaner	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1039854/05	Opp. No. AMD-233690	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan J. Rawal, Mumbai V/s M/s. M. M. Patel Tobacco Products, Navsari / M/s. K. C. Patel	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	1043951/05	Opp. No. AMD-222463	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan J. Rawal, Mumbai V/s M/s. Parth Parenteral Pvt. Ltd., Kalol / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1089355/30	Opp. No. AMD-222813	Mr. Pukhraj Pravin Kumar, Bikaner / M/s. Superfastaction Regn. Service, Surat V/s M/s. Gajanand Sunder Lal Pvt. Ltd., Bikaner / M/s. Worldwide Registration Bureau, New Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	3104936/07	Opp. No. AMD-875415	M/s. Kare Motor Industries, Delhi / Mr. Lalji Advocates, Delhi	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)

DATE OF HEARING 15.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2302554/09	Opp. No. AMD-817540	M/s. Akshar Brass Industries, Jamnagar / M/s. J. H. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2349547/30	Opp. No. AMD-818240	M/s. K. M. Patel & Co., Abu Road	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2389815/30	Opp. No. AMD-841728	M/s. Sagar Dairy, Surat / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

4.	2312024/30	Opp. No. AMD-817945	M/s. Mangal Grah Udyog, Sadarshahar / M/s. Sharma & Company, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2311632/43	Opp. No. AMD-818453	M/s. Agrawal Sweets, Udaipur / Kirit F. Dantani, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	2345070/07	Opp. No. AMD-807733	M/s. Sewing Machine Emporium, Rajkot / Mr. Jitendra Sadhwani Advocates, Ahmedabad	02.30. p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	2328650/07	Opp. No. AMD-825371	M/s. Vekariya electric & Engineering, Rajkot / M/s. Tradetend Consultants Pvt. Ltd., Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	2141252/43	Opp. No. AMD-805329	M/s. Piyush Palace Private Limited, Ahmedabad / M/s. Tyagi Certifications Services Pvt. Ltd., Delhi	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 20.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2287103/05	Opp. No. AMD-817933	M/s. Shree Jalaram Phama, Rajkot / Mr. Jignesh K. Majithiya, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	2478802/05	Opp. No. AMD-818221	M/s. Bliss Indasi Life Science Pvt. Ltd., Daman	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	2337611/09	Opp. No. AMD-852886	M/s. Anjani Wire, Rajkot / M/s. Tradetend Consultants Pvt. Ltd., Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	2133580/03	Opp. No. AMD-833077	M/s. Coschem Industries, Bharuch / M/s. Superfastaction Regn. Service, Surat	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

5.	1817412/05	Opp. No. AMD-782271	M/s. Alcare Chemicals India Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1817412/05	Opp. No. AMD-782745	M/s. Alcare Chemicals India Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1817412/05	Opp. No. AMD-782456	M/s. Alcare Chemicals India Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 21.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	809148/05	Opp. No. AMD-137723	M/s. Godrej Consumer Products Ltd. Mumbai / M/s. W. S. Kane & Co., Mumbai V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1770277/31	Opp. No. AMD-765122	M/s. Duncans Industries Ltd., Kolkata / M/s. Chakraborty & Associates, Kolkata	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)
3.	930401/05	Opp. No. AMD-179492	M/s. Synokem Pharmaceuticals Pvt. Ltd., New Delhi / M/s. Sharp Trade Marks Co., New Delhi V/s M/s. Merril Pharmaceutical, Mehsana / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	805024/03	Opp. No. AMD-842160	M/s. Shebro Manufacturing Company, Mumbai / M/s. R. K. Dewan & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad			
5.	1559592/35	Opp. No. AMD-734755	M/s. Lakhpat Trading Corporation, Jodhpur / M/s. G. D. Bansal & Associates, Jaipur	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 22.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1347677/03	Opp. No. AMD-216190	M/s. Kaya Skin Care Limited, Mumbai / M/s. Lall Lahiri & Salhotra, Haryana V/s M/s. Kayakalp Herbals Pvt. Ltd., Jaipur / M/s. G. D. bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Withdrawal Letter
2.	3094929/19	Opp. No. AMD-874886	M/s. Bansal Sales, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2882710/05	Opp. No. AMD-852735	M/s. Kingscure India Private Limited, Jaipur / Mr. Sanjeev Kumar, Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2026713/03	Opp. No. AMD-888454	M/s. Mangal Laboratories, Karauli / M/s. Dinesh & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2637103/05	Opp. No. AMD-848942	M/s. Mankind Pharma Limited, New Delhi / M/s. Daswani & Daswani, Kolkata	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)

DATE OF HEARING 27.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	851064/21	Opp. No. AMD-193518	M/s. Cera Sanitaryware Limited, Ahmedabad / Mr. Dakshesh B. Mehta, Ahmedabad V/s M/s. Sonam Ceramics, Morbi / M/s. Jasani & Company, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main matter
2.	1275403/07	Opp. No. AMD-204953	M/s. Sigma Spares, Rajkot / M/s. K. C. Patel & Co., Ahmedabad V/s M/s. Geeta Machine Tools Private Limited, Jamnagar / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57 / TM-M (Review petition)
3.	1863830/05	Opp. No. AMD-767628	M/s. Blue Wings Pharma Pvt. Ltd., Ahmedabad / Mr. K. L. Dave & Mahen A. Thakker, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	3045975/11	Opp. No. AMD-867788	Mr. Prem Jotwani, Kota / M/s. Sunrise Trade Mark Co., Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	3023314/05	Opp. No. AMD-852758	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 28.03.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3313063/02	Opp. No. AMD-882004	Shree Anu Milk Products Limited, Jaipur / P. K. Arora, Agra	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	3105755/35	Opp. No. AMD-874568	Mr. Rakesh Agarawal, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	3394839/05	Opp. No. AMD-876608	M/s. Torrent Pharmaceuticals Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	3313067/06	Opp. No. AMD-882007	Shree Anu Milk Products Limited, Jaipur / P. K. Arora, Agra	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	3313065/04	Opp. No. AMD-882005	Shree Anu Milk Products Limited, Jaipur / P. K. Arora, Agra	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
